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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.P No. 1281/(MAH)/2017

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Jai Ambe Enterprise
V/s.

A R Coating Solutions India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CMA Ankita Tomar Respondent	PR for Petitioner	

ORDER

CP No. 1281/I&BP/NCLT/MB/MAH/2017

For the Professional appearing from the Petitioner's side has filed a memo of withdrawal on this Company Petition with a liberty to file a fresh petition, this Petition is hereby **dismissed** as withdrawn with liberty.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)